Tourism infrastructure in economically backward States

*164. PROF. ANIL KUMAR SAHANI: Will the Minister of TOURISM be pleased to state:

(a) whether Government has formulated any plan to develop tourism infrastructure in economically backward States having abundant tourism potential;

- (b) if so, the details thereof; and
- (c) the names of the States identified for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (c) A Statement is laid on the table of the House.

Statement

(a) to (c) Development of tourism is primarily undertaken by the State Governments/Union Territory Administrations. Ministry of Tourism, however, provides financial assistance to States/Union Territories on the basis of project proposals received from them in accordance with scheme guidelines subject to availability of funds and *inter-se* priority. State-wise details of projects sanctioned by Ministry of Tourism for development and promotion of tourism during the Eleventh Five Year Plan up to 31.6.2010 are given in the Statement-I.

Statement-I

			(Rs. in crore)
SI.	States/UTs No.	Number of	Amount Projects
	Sanctioned		FIOJECIS
1	2	3	4
1.	Andhra Pradesh	31	146.47
2.	Arunachal Pradesh	41	111.21
3.	Andman and Nicobar Islands	0	0.00
4.	Assam	15	44.55
5.	Bihar	15	39.23
6.	Chandigarh	14	27.82
7.	Chhattisgarh	6	24.27
8.	Dadra and Nagar Haveli	3	0.24
9.	Daman and Diu	1	0.12

Tourism Projects Sanctioned During the Eleventh Five Year Plan (2007-08, 2008-09, 2009-10 and 2010-11 upto 30.6.2010

1	2	3	4
10.	Delhi	20	72.16
11.	Goa	3	48.14
12.	Gujarat	12	34.30
13.	Haryana	24	59.72
14.	Himachal Pradesh	28	76.78
15.	Jammu and Kashmir	93	159.52
16.	Jharkhand	10	11.55
17.	Kerala	30	127.45
18.	Karnataka	22	105.20
19.	Lakshadweep	1	7.82
20.	Maharashtra	11	58.90
21.	Manipur	25	73.44
22.	Meghalaya	15	33.86
23.	Mizoram	18	44.53
24.	Madhya Pradesh	39	125.43
25.	Nagaland	48	72.65
26.	Orissa	30	99.69
27.	Puducherry	13	24.21
28.	Punjab	7	33.13
29.	Rajasthan	20	91.71
30.	Sikkim	72	162.15
31.	Tamil Nadu	38	116.53
32.	Tripura	32	35.93
33.	Uttar Pradesh	22	75.79
34.	Uttarakhand	8	66.04
35.	West Bengal	29	94.48
	GRAND TOTAL	796	2305.02

MR. CHAIRMAN: Is there any supplementary on this? Shri Ramdas Agarwal.

श्री रामदास अग्रवाल : सभापति महोदय, मैं आपकी और सदन की जानकारी के लिए बताना चाहता हूं कि 18वीं शताब्दी में राजस्थान में जंतर-मंतर के नाम से जो स्थान बनाया गया था, अभी एक समिट में वर्ल्ड रिकार्ड में हेरिटेज में उसका नाम शामिल किया गया है। टूरिज्म के लिए राजस्थान में यह जंतर-मंतर एक बहुत महत्वपूर्ण स्थान बन गया है। यह मैं आपकी सूचना के लिए निवेदन कर रहा हूं।

सभापति महोदय, दूसरी बात यह है कि ...(व्यवधान)...

श्री सभापति : आप सिर्फ एक सवाल पूछिए।

श्री रामदास अग्रवाल : सभापति महोदय, मैंने तो सिर्फ सूचना दी है। यह तो हम सबके लिए प्रसन्नता का विषय है कि हमारा एक स्थान सारी दुनिया के अन्दर एक स्थान पा गया है। इसलिए मैंने यह सूचित किया।

सभापति महोदय, टूरिज्म के लिए सारे देश में और राजस्थान में काफी scope है। मैं मंत्री महोदय से यह निवेदन करना चाहता हूं और पूछना चाहता हूं कि backward States, जिनमें राजस्थान भी है, जहां विशेष रूप से कई स्थान दुनिया में प्रसिद्ध हैं, क्या वे उनके लिए कोई विशेष प्रकार की सहायता करने का विचार रखते हैं, ताकि राजस्थान में टूरिज्म का विकास और भी अधिक तेजी से होकर नौजवानों को नौकरी या और कमाई का साधन मिल सके?

श्री सुल्तान अहमद : महोदय, माननीय सदस्य ने जो प्रश्न किया है और जैसा बताया कि हेरिटेज declare हुआ है, इस सिलसिले में टूरिज्म मिनिस्ट्री तमाम राज्य सरकारों को लेकर स्कीम बनाती है और राज्य सरकार जो प्रोजेक्ट्स भेजती हैं, हम उन्हें यहां sanction करते हैं। अगर राज्य सरकार से इस तरह का कोई प्रस्ताव आया हो, स्कीम बन कर आई हो या प्रोजेक्ट बन कर आया हो, तो हमारी मिनिस्ट्री इसे देखेगी। जहां तक राजस्थान के backward होने का ताल्लुक है, यह प्लानिंग कमीशन तय करती है। राज्य सरकार जिन-जिन proposals को recommend करती है, उन्हें हम लोग देखते हैं। उनकी review meeting होती है। इस साल Eleventh Plan में राजस्थान को हमने 91.71 करोड़ already allot किया है और मुख्तलिफ प्रोजेक्ट्स में यह काम शुरू हो चुका है।

DR. BHALCHANDRA MUNGEKAR: Sir, in this context, it is necessary to remind that, according to Government of India directive and the Planning Commission's directive, ten per cent of the funds of every Ministry are supposed to be spent for the development of the North-Eastern States. Unfortunately, it has been appearing again and again that either the funds partly remain unutilised or they are not judiciously spent. In this context, will it be possible for the Ministry of Tourism of the Central Government, in consultation with the State Governments, to earmark a specific amount of fund and make it available for the development of tourism specifically in the North-Eastern States? Thank you.

SHRI SULTAN AHMED: Sir, the hon. Member has raised the issue of ten per cent enhancement for the tourism projects. We are already doing it in the North-Eastern States. We have sanctioned funds to different States for their own schemes. In 2007-08, the Plan allocation of the Ministry was Rs. 953 crores and we have released to the North Eastern States Rs. 150.97 crores, which comes to 15.73 per cent, which is more than 10 per cent.

In 2008-09, the Plan allocation was Rs. 1,000 crores and we have released Rs. 160.52 crores to the North Eastern States, which comes to 16.05 per cent. In 2009-10, the Plan allocation was Rs. 950 crores and our Ministry has sanctioned Rs. 178.61 crores, which comes to 18.80 per cent.

MS. MABEL REBELLO: Sir, this question specifically relates to the development of tourism infrastructure in economically backward States. But the reply of the hon. Minister is a general reply referring to all the States. If you see the statement, Jharkhand, which is economically the least developed State, has given 10 projects in the Eleventh Five Year Plan. What is the amount sanctioned for 10 projects? It is Rs. 11.55 crores. What is the attitude of the Government of India? Jharkhand is the least developed State; it is a Naxal affected State and also a difficult State. And in five years you give them hardly Rs. 11 crores. There are so many important tourist places. Why doesn't the Government consider giving Jharkhand its due share in tourism development?

SHRI SULTAN AHMED: Mr. Chairman, Sir, I appreciate the feeling of the hon. Member regarding Jharkhand. I have already told the House that there is no such provision that the Tourism Ministry can directly go to Jharkhand and clear the tourism projects. It is up to the State Government. *(Interruptions)*.

MR. CHAIRMAN: Please don't interrupt.

SHRI SULTAN AHMED: Sir, we have not received any proposal from the Jharkhand Government. If there is any...

MR. CHAIRMAN: I am afraid you can't have a discussion here.

SHRI SULTAN AHMED: If there is any, I would request the hon. Member to ask the Jharkhand Government to send the proposals regarding tourist destinations and tourism projects to us. We will take care of that. We have not received any such proposal.

Home Minister's visit to Pakistan

*165. SHRI S.S AHLUWALIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the issues covered in the discussions held between the Union Home with his Pakistani counterpart during the former's visit to Islamabad on June 26-27, 2010 coinciding with the Conference of Interior Ministers of South Asian Association for Regional Cooperation (SAARC) countries;

(b) the nature and quality of responses received thereto from Pakistani authority;

(c) the reasons/rationale, if any, behind his visit to Pakistan during July 14/15, 2010 *i.e.* almost within a fortnight of Home Minister's visit to Pakistan indicating the agenda for his discussion; and

(d) the outcome of his visit?